

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 86(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Shri.R.VARDHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

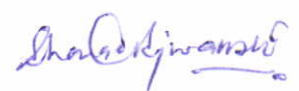
NAME OF THE COMPANY: Subhas Chand Manocha & Ors.

Vs.

M/s.Columbus Premier Shoes Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Nehar Ahnand	PCL	] for respondents	
2.	Sharad Rajwanshi	PCL		

1. ~~Pooja Taim~~

1.	Vasudha Sen, Adv	] Petitioner	
2.	Pooja Taim, Adv		

1.	Mr. Arajit Singh Chaudhary, Sr. Adv.	] for resp.	
2.	Ms. Manmeet Arora, Adv		
3.	Ms. Chand Chopra Adv.		
4.	Mr. Tanuj Gupta Adv.		

Order

For orders see order in CP 105(ND)/2016